

RAMAIAH): (a) and (d) So far as the Ministry of Transport and Shipping is concerned, there was no case of a Class I Officer who was granted extension of service or was re-employed after the age of 58.

(b) and (c) do not arise.

Ashoka Hotels LTD., New Delhi

642. SHRI K. LAKKAPPA:
SHRI A. SREEDHARAN:

Will the Minister of **TOURISM AND CIVIL AVIATION** be pleased to state:

(a) whether Government have made an assessment of the working of Ashoka Hotels LTD., New Delhi during the last three years;

(b) the nature of irregularities found during the same period; and

(c) the nature of action taken in the matter ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) (a) to (c). The Committee on Public Undertakings examined the working of the Ashoka Hotels LTD. and submitted a report in April, 1968. The recommendations are under examination. Apart from this, Government have not made any other assessment.

Acquisition of India Office Library, London.

643. SHRI K. LAKKAPPA:
DR. SUSHILA NAYAR:
SHRI A. SREEDHARAN:
SHRI S. C. SAMANTA:
SHRI YASHPAL SINGH:
SHRI VISWANATH PANDEY:

Will the Minister of **EDUCATION** be pleased to refer to the reply given to Starred Question No. 598 on the 6th December, 1968, regarding acquisition of India Office Library, London and state:

(a) whether the Governments of Pakistan, India and U. K. have agreed regarding the terms of the reference of the proposed

Tribunal; and

(b) if not, the time by which it is likely to be agreed upon ?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (DR. V. K. R. V. RAO): (a) There is no material change in the position indicated in the reply given on 6th December, 1968.

(b) It is difficult to say at present how much longer it will take.

Air-India To Enter Hotel Industry

644. SHRI GEORGE FERNANDES:
SHRI R. R. SINGH DEO:
SHRI N. K. SANGHI:
SHRI D. N. PATODIA:
SHRI MANIBHAI J. PATEL:
SHRI BIBHUTI MISHRA:
SHRI CHENGALRAYA NAIDU:
SHRI SHRI CHAND GOYAL:
SHRI S. C. SAMANTA:
SHRI YASHPAL SINGH:
SHRI RANJIT SINGH:
SHRI BAL RAJ MADHOK:
SHRI HARDAYAL DEVGUN:
SHRI D. C. SHARMA:
SHRI K. P. SINGH DEO:
SHRI BENI SHANKER SHARMA:
SHRI BABURAO PATEL:
SHRI Y. A. PRASAD:
SHRI RAMACHANDRA VEERAPPA:

Will the Minister of **TOURISM AND CIVIL AVIATION** be pleased to state :

(a) whether the Air-India has decided to enter into hotel industry ;

(b) the circumstances under which this decision has been taken ;

(c) the details of the projects to be undertaken ; and

(d) whether Government would consider handing over these projects to the Government owned India Tourism Development Corporation which is responsible for the development of Hotel Industry ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH): (a) and (c). Air-India have proposals to construct a hotel at the Santa Cruz Airport at a cost of Rs. 3 crores, and another at Juhu Beach in Bombay, at a cost of Rs. 1 crore.

(b) International Airlines like Air-India are interested in flight kitchens for catering on board the aircraft and also in hotel accommodation not only for their crew but also for stop-over passengers. Several international airlines have hotels or chains of hotels of their own.

(d) No, Sir. In view of the shortage of hotel accommodation in India, the India Tourism Development Corporation will be fully occupied with hotel projects of their own. Any further effort, whether from the private sector or from an airline like Air-India to supplement the efforts of the India Tourism Development Corporation would be welcome.

Burning Of Harijans In Tanjore Incident

645. SHRI GEORGE FERNANDES :
 SHRIMATI SAVITRY SHYAM :
 SHRI A. SREEDHARAN :
 SHRI HEM BARUA :
 SHRI R. R. SINGH DEO :
 SHRI RAGHUVIR SINGH
 SHASTRI :
 SHRI B. N. SHASTRI :
 SHRI N. K. SANGHI :
 SHRI R. K. SINHA :
 SHRI R. K. AMIN :
 SHRI D. R. PARMAR :
 SHRI K. M. KOUSHIK :
 DR. SUSHILA NAYAR :
 SHRI MEETHA LAL MEENA :
 SHRI N. SHIVAPPA :
 SHRI K. M. MADHUKAR :
 SHRI BHOGENDR JHA :
 SHRI K. LAKKAPPA :
 SHRI LATAFAT ALI KHAN :
 SHRI SHRI CHAND GOYAL :
 SHRI P. C. ADICHAN :
 DR. KARANI SINGH :
 SHRI VASUDEVAN NAIR :
 SHRI MANIBHAI J. PATEL :
 SHRI OM PRAKASH TYAGI :
 SHRI BHARAT SINGH
 CHAUHAN :

SHRI HUKAM CHAND
 KACHWAI :
 SHRI HIMTSINGKA :
 SHRI S. K. TAPURIAH :
 SHRI A. DIPA :
 SHRI DEORAO PATIL :
 SHRI YAJNA DATT SHARMA :
 SHRI RABI RAY :
 SHRI Y. A. PRASAD :
 SHRI RAMACHANDRA
 VEERAPPA :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether his Ministry has made inquiries into the incidents in Kilvenmani Village in Tanjore District in which 42 Harijans were burnt to death ;

(b) if so, the details of the incidents ;

(c) the action proposed to be taken at the level of the Central Government in regard to this incident ; and

(d) whether the Central Government have provided any relief to the survivors of the atrocity on the Harijans in the above incident ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) and (b). According to information received from the State Government the kisans of village Kilavenmani in district Tanjore attacked about 20 agricultural labourers at about 7-30 p. m. on 25th December, 1968, when the latter were returning after harvesting some crops. In this attack one of the labourers was killed while the remaining escaped to villages Irukkai and Irinjur. The kisans also attacked some of the houses in which the labourers had taken shelter. As a retaliatory measure the villagers of Irukkai and Irinjur armed with deadly weapons including fire arms came to village Kilavenmani and attacked the kisans. They also set fire to a house in the rear room of which were hiding the women and children of the village. It was found in the early hours of next morning that 42 persons including 3 made adults, 19 female adults and 20 children had been burnt to death.